Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited; Date of Commencement of CIRP: 09-01-2024; List of Creditors as on: 26-04-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	7235886457	1	7235886457	87.28	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	3701410641	7	1043615873	12.59	0	0	2657794768	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	13	976112	11	340887	0.00	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	887588	1	887588	0.01	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	38	20605765	25	10064134	0.12	0	0	8833419	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		60	10959766563	45	8290794939	100.00	0	2343437	2666628187	